I 27 87 000

Dependent 1

Dependent 2

Dependent 3

4.

5,

Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer

For election to Yikken Sabha (name of the House)
From ALDULI - 14.8 Constituency (Name of the Constituency)

Agod 48	chand va Sada on daught r/wi	fe of Shir Pal Sonihar, Per Alouez, But.	ada Khagaria full postal address), v ca	ndidate at the above
	do hereby solemnly affirm and stat			
	t whichever is not applicable)			
Indep	a candidate set up by		political party) / am cont	esting as an
Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return (in Rupees)
1.	Self Ramchaire Sata		Occir incu	Kajoesj
2.	Spouse- Manfy Sen			

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	NIL
(b)	Name of the court, Case No. and Date of order taking cognizance :	NIL
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	NIL

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s). Case No. and	NIL
	Date(s) of order(s).	

(5) That I give herem below the details of receasets (movable and is amovable etc.) of mysels, my spouse and all dependents:

A. Details of movable assets:

(Note

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-fisted companies should be given.

4 . Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details-including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
0	Cash in hand	42,053]-	15,000 -			
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	5.B.I Vidhen mandal Ac-2001588- -1791 27004-6				
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	NIL				
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	NIL		2		
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount,	N-A				
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	BR-OIPC 493/ hybo-by Rih	willen Sabha	e/6,00,000/-		
(viii)	lewelry, bullion and valuable thing (give details of weight and value)	200 gm golden Jull. Silver 159m; 2013	-60, mo/-			

and the second second		
Any other assets such as value of Claims/interest		
	/ /	
x, Gross Total value	G0,000/	

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)	N. A				
	Area (Total measurement in acres)	Wit				
	Whether inherited property (Yes or NO)	1.17				
	Date of purchase in case of self acquired property	MIL				
	Cost of Land (in case of purchase)at the time of purchase	NIL.				
	Any Investment on the land by way of development, construction etc.	MIL				
	Approximate Current market value	NILL				
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Nin	Khatta-43 Khar- 278 Than- 51			
	Area (Total measurement in sq. ft.)	VI. 4	3 Kille			
	Whether inherited property (Yes or NO)	NI.N				
	Date of purchase in case of self acquired property	N. IL				
	Cost of Land (in case of purchase) at the time of purchase	Vi. 4				
	Any Investment on the land by way of development, construction etc.	NIL				1
	Approximate Current market value	NIL	NIL			
(iii)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)	NI) L				
	Built up Area (Total measurement in sq. ft.)	NIC				

	The second secon				
	V tether inherited property (* es or NO)	NIA	-	T	T
	Day of purchase in case of serf activited property	NIM			 -
	Cost of property (in case of purchase) at the time of purchase	Non			
	Any Investment on the property by way of development, construction etc.	M·H			
	Approximate Current market value	52,200/	-		-
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Parental home:			
	Area (Total measurement in sq. ft.)	NIT		-	
	Built up Area (Total measurement in sq. ft.)	Mil			-
	Whether inherited property (Yes or NO)	N. of		1	
	Date of purchase in case of self acquired property	Mit			
	Cost of property (in case of purchase) at the time of purchase	IN.Y.			-
	Any Investment on the land by way of development, construction etc.	11(.4			
	Approximate Current market value	N.A			
(v)	Others (such as interest in property)	N.n			
(vi)	Total of Current Market Value of (i) to (v) above	. No. It			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government: (Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	N-A	N·H			
•	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of John	N· H	N·N-		-	

	Aay other liability					T
	Grand total of liabilities	1			-	-
(ii)	Government Dues: Dues to departments dealing with government accommodation					
	Dues to departments dealing with supply of water					
	Dues to departments dealing with supply of electricity					
	Dues to departments dealing with supply of telephones/mobiles					
	Dues to departments dealing with government transport (including aircrafts and helicopters)	motorca Adv.	100			
	Income Tax Dues					
	Wealth Tax Dues	1		-	-	-
	Service Tax Dues				-	-
	Municipal /Property Tax Dues				1.77	
	Sales Tax Dues					
	Any other dues					
	Grand total of all Govt. dues	6,00,000/-		-	-	

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt/Kum. Ramchandra Sada
2.	Full postal address	AttPo-Sonikan Ps. Hlovet T. Dist - Khagana
3.	Number and Name of the constituency and state	148- ALOULI
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	J. D. N
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

	(c)	Total number of Fending art (s) have taken cognizar	cases where the	ie		MIL			
5	P/	AN of			1.00	e. For which la		1.09	History Shown
	(a)) Candidate			1	Control Fact Feat		-	
	(b)	Spouse:							
	(c) Dependents						1	
6.		Details	of Assets and	Liabi	iliti	es in rupees			
		Description	Self	Spou		Dependent-I	Depende	ent-II	Dependent-III
Α.		Moveable Asset (Total value)					areas desire acces	NEWS RESERVED.	The same of the sa
В.		Immovable Asset							
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)					21		
	(ii)	Approximate Current Market Price of Asset (Total Value)							
7		Liabilities							
		(i) Government dues (Total)	6,00,000/-						
		(ii) Loans from Bank, Financial Institutions and others (Total)							
8.	((Give details of School / Un urse) (Name of the Schoo	iversity educa	tion w	ith t	full form of the	certificat	e/ dipl	oma/ degree was completed.)

VERIFICATION

I, the depor	ent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the
hest of my	knowledge and belief, no part of it is false and nothing material has been concealed there from. I further
declare that	

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above; (b) L my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6

above.

Ramchamotros Sader DEPONENT Note: 1 Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned 4. The affidavit should be either typed or written legibly and nearly.